GOVERNMENT OF INDIA
PLANNING
LOK SABHA

UNSTARRED QUESTION NO:436
ANSWERED ON:23.02.2011
UNIQUE IDENTIFICATION NUMBER SCHEME
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Will the Minister of PLANNING be pleased to state:

(a) the details of the Unique Identification Number (UID) Scheme launched in the country till 31 January, 2011;

(b) the details of expenditure likely to be incurred therein alongwith the funds allocated for the said scheme so far;

(c) the action plan of the Government with regard to people living in bordering areas in issuing UID number; and

(d) the action plan of the Government to ensure that people living illegally in India and Bangladesh intruders do not get the UID number?

Answer

MINISTER OF STATE FOR PLANNING, PARLIAMENTARY AFFAIRS, SCIENCE & TECHNOLOGY AND EARTH SCIENCES(Dr. ASHWANI KUMAR)

(a) The mandate of the Unique Identification Authority of India (UIDAI) is to issue Unique Identification numbers (Aadhaar) to all the residents of India. 'Aadhaar' is a 12 digit random number. It does not contain any intelligence. A set of mandatory, conditional and optional demographic data such as name, date of birth, gender, name of parents, residential address and biometric features such as photograph, all ten finger prints and iris images will together establish and verify the identity of a resident. The Authority plans to cover 600 million people within 4 years from the start of the project.

The Unique Identification programme was launched on 29th September, 2010 in Tembli village of Nandurbar District in Maharashtra. Enrolments have been initiated in Andhra Pradesh, Chhattisgarh, Delhi, Himachal Pradesh, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Tripura and West Bengal. 16,50,897 Aadhaar numbers have been issued as on date.

(b) The total approved estimated cost of Phase-I and II of the project spread over five years from Financial Year 2009-10 to 2013-14 is Rs.3,170.32 crore. The annual budget allocation and actual expenditure for the Scheme are given below:

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     (Rupees in crore)

Year Total Budget Total Revised Total Final Total
 Estimates Estimates Estimates Expenditure


2009-10 120.00  30.92  26.38  26.21


2010-11 1900.00  -  -  67.02
(Till
January,
2011)
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The Budget for Phase-III of the project will be brought before the Government in due course.

(c) The UIDAI proposes to collect the demographic and biometric attributes of residents through various agencies of the Central and the State Governments and others who, in normal course of their activities, interact with the residents. These entities are described as `Registrars' of the UIDAI.The recommended verification procedure for demographic data includes documents, introducer system and National Population Register process of public scrutiny. Memoranda of Understanding (MoUs) have been signed with 35 State and UT Governments for the implementation of the Aadhaar Programme.

(d) The verification procedure is meant to be carried out by the Registrars to ensure that only genuine residents get enrolled into the system.